
C.Manikandan Vs State

Criminal Original Petition No. 29701 Of 2022

Court: Madras High Court

Date of Decision: Dec. 9, 2022

Acts Referred:

Indian Penal Code, 1860 " Section 229A, 366#Child Marriage Act, 2006 " Section 9#Protection Of Children From Sexual Offences Act, 2012 " Section 5(1), 6#Code Of Criminal Procedure, 1973 " Section 164

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: S.Mayilnathan, S.Vinoth Kumar

Judgement